

**CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ Shri. S.C.Pathare
COURT 5 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 24.07.2020**

Sr. No.	Case Type & No.	Title	Stage
1	Suit 819/16 NM 445/20	Mrs. Munni Birendra Gupta Vs 1.Assistant Commissioner-A Ward 2.MCGM	Arguments
2	Suit 2253/15 NM 2146/2018	Sachin M. Madhwani Vs 1.The MCGM 2.Medical Officer of Health	NM hearing
3	Suit 4643/2006 NM 2291/2019	Gajanan Mahadev Savtirkar Vs B.M.C.	NM Arguments
4	Suit 4644/2006 NM 2292/2019	Gajanan Mahadev Savtirkar Vs B.M.C.	NM Arguments
5	Suit 1234/2018 NM 4172/2018	Shahnawaz Abdul Karim Vs 1. MCGM 2. Asst. Municipal Commissioner	NM hearing
6	Suit 873/2014 NM 1028/2015	Ms Kiran Synthtics Vs MCGM	NM Arguments
7	Suit 1932/2014 NM 2450/2014	Mrs. Swati Subhash Surve VS . MCGM	NM Arguments
8	Suit 1596/2017 NM 2489/2017	Andul Kader Mahmud Dinath Vs 1. Designated Officer 2. MCGM	NM Arguments
9	Suit 1116/2018	Mr. Manish Premji Gala Vs MCGM	NM Arguments
10	Suit 2152/2018	Shamsher Khan Vazir Khan Pathan Vs MCGM	NM Arguments

CR No.05-Daily Board-Civil 24.07.2020

**Sheristedar
(CR No.05)**

CR No.05-Daily Board-Criminal 24.07.2020

Sr. No.	Case Type & No.	Title	Stage
1	SC 1493/2019	The State of Maharashtra - MRA Marg Police Station Vs Vishal Ramesh Kasare	Compliance
1	SC 227/2020	The State of Maharashtra -Vikhroli Police StationVsArvind Jaising Chauhan andothers 03	Compliance

**Sheristedar
(CR No.05)**